

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO.4241
TO BE ANSWERED ON 12.12.2016

‘Beti Bachao-Beti Padhao’

4241. PROF. A.S.R. NAIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any schemes/programmes have been launched/proposed to be launched under the 'Beti Bachao-Beti Padhao' initiative of the Government;
- (b) if so, the details thereof including the salient features and funds allocated and utilised thereunder, State/UT-wise; and
- (c) if not, the reasons therefor?

A N S W E R

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (c): The Beti Bachao Beti Padhao Scheme (BBBP), which was launched on 22nd January, 2015, addresses the declining Child Sex Ratio (CSR) and related issues of women empowerment over a life-cycle continuum. The Ministry of Women and Child Development is the nodal Ministry for its implementation and the scheme is a joint effort of the Ministries of Women and Child Development, Health & Family Welfare and Human Resource Development. It is implemented through a mass campaign across the country with focused interventions and multi sectoral action in 161 selected districts that are low on Child Sex Ratio (CSR).

As informed by the Ministry of Women & Child Development, the funds released State/UT wise for the year 2014-15 and 2015-16 are given in the Annexure.

The Beti Bachao Beti Padhao (BBBP) initiative has two major components (i) National level Media campaign and (ii) Multi-sectoral action in 161 selected districts with adverse CSR. The scheme is being implemented through State Governments who may establish engagement

with local NGOs, Community Based Organisations, Civil Society Groups, Women's Organizations working on the issue of Gender, Child Sex Ratio and Education.

As per the "Beti Bachao, Beti Padhao" Scheme, Rs. 5 lakh per district has been made available for strengthening girls' education in 161 specified districts on the basis of Child Sex Ratio, for instituting district level awards to be given to 5 schools in each district every year on the following parameters:-

- a) Rs. 1 lakh award may be given to the School Management Committee (SMC) which enrolls 100% girls in the neighbourhood of the primary school and also retains them in the first year.
- b) Another Rs. 1 lakh can be given as an award to the SMC of a primary school which causes the transition of 100% girls studying in class V into class VI of same/other neighbourhood upper primary schools.
- c) Two awards each of Rs. 1 lakh may be given to SMCs of upper primary schools which affect a 100% transition of girls studying in class VIII to class IX in same/other neighbourhood secondary schools.
- d) Rs. 1 lakh award can be given to the SMC of the school which affect 100% transition of girls studying in class X to class I in same/neighbourhood higher secondary schools.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4241 TO BE ANSWERED ON 12TH DECEMBER, 2016 ASKED BY PROF. A.S.R. NAIK REGARDING BETI BACHAO-BETI PADHAO

**Status of fund released to States during the FY 2014-15 and 2015-16
(Rs. in lakhs)**

Sl. No.	State	Amount released (2014-15)	Amount released (2015-16)
1	Andaman & Nicobar	-	38.56
2	Andhra Pradesh	36.34	8.46
3	Arunachal Pradesh	-	43.42
4	Assam	36.34	8.46
5	Bihar	36.34	8.46
6	Chandigarh	-	32.51
7	Chhattisgarh	-	44.80
8	Dadra & Nagar Haveli	-	38.56
9	Daman & Diu	13.81	20.95
10	Delhi	-	231.28
11	Goa	-	44.78
12	Gujarat	-	318.06
13	Haryana	223	434.92
14	Himachal Pradesh	36.34	49.55
15	Jammu & Kashmir	28.95	366.54
16	Jharkhand	-	39.83
17	Karnataka	-	41.49
18	Kerala	-	44.80
19	Madhya Pradesh	101.35	109.15
20	Maharashtra	158.73	370.89
21	Manipur	18.14	8.73
22	Meghalaya	-	43.25
23	Mizoram	-	44.80
24	Nagaland	36.34	8.46
25	Odisha	18.14	26.66
26	Puducherry	-	18.15
27	Punjab	250.97	385.27
28	Rajasthan	115.43	357.48
29	Sikkim	-	44.80
30	Tamil Nadu	18.14	23.04
31	Telangana	-	44.80
32	Tripura	-	44.80
33	Uttar Pradesh	187.98	429.74
34	Uttarakhand	21.15	133.51